

**Central Administrative Tribunal  
Principal Bench**

**OA No.2691/2018**

New Delhi, this the 30<sup>th</sup> day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)**

Hem Raj Gupta, Aged 61 years,  
Post : Sanitary Inspector, Group B,  
S/o Shri Parmanand,  
R/o B-106, Vijay Vihar,  
Phase-II, Rohini,  
Delhi-110085.

...Applicant  
(By Advocate : Shri B.R. Sharma )

**Versus**

North Delhi Municipal Corporation,  
Through its Commissioner,  
4<sup>th</sup> Floor, Civic Centre, Minto Road,  
New Delhi-110001.

...Respondent

**ORDER (ORAL)**

When the matter was taken up for hearing, learned counsel for applicant having noticed that he has prayed for multiple reliefs, and the same cannot be allowed, seeks permission of this Tribunal to withdraw the instant OA, with liberty to file a fresh one.

2. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

**( Nita Chowdhury )  
Member (A)**

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